GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 663
(To be answered on the 22nd July 2021)

EXPANSION OF AIRPORTS

663. SHRI BALUBHAU
ALIAS SURESH NARAYAN DHANORKAR

Will the Minister of CIVIL AVIATION
बायोग्राफिक संपी भी
be pleased to state:-

(a) the number of airports expanded and modernised by the Government during the last five years;

(b) the number of above-mentioned airports privatised during the last five years;

(c) whether the Government proposes to privatise more airports in coming years;

(d) if so, the details thereof; and

(e) if not, the steps being taken by the Government to retain the airports?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION
बायोग्राफिक संपी भी
(GEN. (DR) V. K. SINGH (RETD))

(a): During the last five years, Airports Authority of India (AAI) has completed Major Engineering Infrastructure works at 47 airports. These are Madurai, Bareilly, Kolkata, Agartala, Barapani, Raipur, Ranchi, Thiruvananthapuram, Lilabari, Khajuraho, Jaipur, Darbhanga, Ahmedabad, Dehradun, Puducherry, Chandigarh, Bokaro, Fursatgunj, Chennai, Imphal, Guwahati, Dibrugarh, Rupsi, Gorakhpur, Vijayawada, Allahabad, Amritsar, Hindon, Kadapa, Mangaluru, Goa, Udaipur, Kolhapur, Lucknow, Jammu, Delhi, Tezu, Kishangarh, Belgaum, Hubli, Tirupati, Rajahmundry, Tuticorin, Salem, Coimbatore, Silchar and Calicut. Additionally, under Regional Connectivity Scheme (RCS)- Ude Desh ka Aam Nagrik (UDAN), 59 airports including 5 helipads and 2 water aerodromes have been upgraded/revived for commencement of RCS operations since the launch of the scheme in October, 2016.

(b): During the last five years, AAI, after bidding process, has awarded 6 airports viz. Ahmedabad, Lucknow, Mangaluru, Jaipur, Guwahati and Thiruvananthapuram under Public Private Partnership (PPP) to M/s Adani Enterprises Ltd. (AEL) for operation, management and development for a period of 50 years.

(c) & (d): AAI Board in its 190th Meeting held on 05th September, 2019 has approved leasing of another six airports namely Bhubaneswar, Varanasi, Amritsar, Raipur, Indore and Trichy for undertaking operations, management and development through PPP.

(e): Does not arise in view of (c) & (d) above.

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